

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :11/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

116-DISPOSAL-COURTCODE-LISTINGREJECTED-AT11.05AM

1	SEBI Appeal	224/2019	Jyoti Ltd. Vs. BSE Ltd.	Ankit Lohia, Adv i/b Corporate Pleaders P.N.Modi,Sr. Adv. i/b The Law Point
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314-ADMDISPOSAL-COURTCODE-GUIDELINES-AT-11.10 AM

2	SEBI Appeal	511/2019	JLG Securities Pvt. Ltd. Vs. SEBI	Chintan Sheth and Associates
Sub Matter(Disposed) : Misc. Application/0000677/2021				
	SEBI Appeal	547/2019	K P Abraham Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
Sub Matter(Disposed) : Misc. Application/0000571/2021				
Sub Matter(Disposed) : Misc. Application/0000336/2021				
Sub Matter(Disposed) : Misc. Application/0000591/2019				
Sub Matter(Disposed) : Misc. Application/0000975/2021				
	SEBI Appeal	548/2019	Hari Om Mishra Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
Sub Matter(Disposed) : Misc. Application/0000572/2021				
Sub Matter(Disposed) : Misc. Application/0000337/2021				
Sub Matter(Disposed) : Misc. Application/0000592/2019				
Sub Matter(Disposed) : Misc. Application/0000977/2021				
	SEBI Appeal	549/2019	Parul Kansal Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
Sub Matter(Disposed) : Misc. Application/0000573/2021				
Sub Matter(Disposed) : Misc. Application/0000338/2021				
Sub Matter(Disposed) : Misc. Application/0000593/2019				

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	SEBI Appeal	550/2019	Ajay Srivatsava Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
Sub Matter(Disposed) :		Misc. Application/0000574/2021		
Sub Matter(Disposed) :		Misc. Application/0000339/2021		
Sub Matter(Disposed) :		Misc. Application/0000594/2019		
Sub Matter(Disposed) :		Misc. Application/0000967/2021		
	SEBI Appeal	551/2019	Ashok Kumar Nigam Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
Sub Matter(Disposed) :		Misc. Application/0000575/2021		
Sub Matter(Disposed) :		Misc. Application/0000340/2021		
Sub Matter(Disposed) :		Misc. Application/0000595/2019		
Sub Matter(Disposed) :		Misc. Application/0000974/2021		
	SEBI Appeal	563/2019	Paramjeet Arora Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
Sub Matter(Disposed) :		Misc. Application/0000576/2021		
Sub Matter(Disposed) :		Misc. Application/0000341/2021		
Sub Matter(Disposed) :		Misc. Application/0000599/2019		
	SEBI Appeal	564/2019	Shree Gopal Gupta Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
Sub Matter(Disposed) :		Misc. Application/0000577/2021		
Sub Matter(Disposed) :		Misc. Application/0000342/2021		
Sub Matter(Disposed) :		Misc. Application/0000600/2019		
Sub Matter(Disposed) :		Misc. Application/0000973/2021		

298-ADM DISPOSAL-COURTCODE-SASTOPENOFFER-AT11.15AM

3	SEBI Appeal	606/2019	Corporate Professionals Capital Private Limited Vs. SEBI	Ms. Riya Singh, Advocate The Law Point
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>353-ADMDISPOSAL-COURTCODE-COMPLAINT-AT11.20 A.M</u>				
4	SEBI Appeal	13/2021	MR. PAWAN KUMAR SARAF Vs. SEBI AND ORS.	JURIS LINK Advocates Nariman Point
Sub Matter :		Misc. Application/0000948/2021		
	Misc. Application	948/2021	Rajesh Toshniwal INTERVENER Vs. Pawan Kumar Saraf VS SEBI	- Appellant in Person
(Main Matter Number :SEBI Appeal/0000013/2021)				
<u>496-ADMISSION-COURTCODE-RECOVERYKASSA-AT-11.25 AM</u>				
5	SEBI Appeal	16/2021	MR. ASHOK KUMAR Vs. RECOVERY OFFICER, SEBI AND ANR.	Yasmin Bhansali and Co.
<u>370-ADM DISPOSAL-COURTCODE-PACOPENOFFER-AT11.30 AM</u>				
6	SEBI Appeal	96/2020	Pooja Arvind Goyal Vs. SEBI	Alliance Law ELP
	Misc. Application	5/2021	Pooja Arvind Goyal-STAY APPLICATION Vs. SEBI	Alliance Law ELP
(Main Matter Number :SEBI Appeal/0000019/2021)				
	Misc. Application	6/2021	Arvind Babulal Goyal-Stay Application Vs. SEBI	Alliance Law ELP
(Main Matter Number :SEBI Appeal/0000020/2021)				
	Misc. Application	8/2021	Arvind Babulal Goyal-STAY APPLICATION Vs. SEBI	Alliance Law ELP
(Main Matter Number :SEBI Appeal/0000020/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	22/2021	Arvind Babulal Goyal- AMENDMENT APPLICATION Vs. SEBI	Alliance Law ELP
(Main Matter Number :SEBI Appeal/0000074/2021)				
	SEBI Appeal	19/2021	Pooja Arvind Goyal Vs. SEBI	Alliance Law ELP
Sub Matter :		Misc. Application/0000005/2021		
	SEBI Appeal	20/2021	Arvind Babulal Goyal Vs. SEBI	Alliance Law ELP
Sub Matter :		Misc. Application/0000008/2021		
Sub Matter :		Misc. Application/0000006/2021		
	SEBI Appeal	74/2021	Arvind Babulal Goyal Vs. SEBI	Alliance Law ELP
Sub Matter :		Misc. Application/0000022/2021		
	SEBI Appeal	308/2021	Abhay Dattatray Javlekar Vs. SEBI	Ms. Aishwarya Shubhangi, Advocate ELP
Sub Matter :		Misc. Application/0000563/2021		
	Misc. Application	563/2021	Abhay Dattatray Javlekar- DELAY APPLICATION Vs. SEBI	Ms. Aishwarya Shubhangi, Advocate ELP
(Main Matter Number :SEBI Appeal/0000308/2021)				

21-ADMISSIONDISPOSAL-PREFERENTIALISSUE-AT-11.35 PM

7	SEBI Appeal	114/2021	Geeta M. Saraf Vs. SEBI	
	SEBI Appeal	115/2021 (/0000)	Manoharlal Saraf Vs. SEBI	

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	SEBI Appeal	116/2021	Terrascop Ventures Ltd. Vs. SEBI	Profess Law Associates Vidhii Partners

533-ADMDISPOSAL-COURTCODE-PREFERENCESHARES-11.40PM

8	Misc. Application	192/2021	Sugyani Chanran Nanda-Delay Application Vs. SEBI	Alliance Law
(Main Matter Number :SEBI Appeal/0000184/2021)				
	SEBI Appeal	184/2021	Sugyani Chanran Nanda Vs. SEBI	Alliance Law
Sub Matter :		Misc. Application/0000192/2021		

270-ADMDISPOSAL-COURTCODE-MEMBEREXPEL-AT 11.45P.M

9	SEBI Appeal	185/2021	Karvy Stock Broking Ltd. Vs. NSE and Ors	Mr.Sagar Advocate	Divekar,
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